

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4632/15/11]

IV. A copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Power) and the National Thermal Power Corporation Limited (NTPC), for the year 2011-12.

[Placed in Library. See No. L.T. 4626/15/11]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Power) and the SJVN Limited, for the year 2011-12.

[Placed in Library. See No. L.T. 4629/15/11]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Power) and the North Eastern Electric Power Corporation Limited (NEEPCO), for the year 2011-12.

[Placed in Library. See No. L.T. 4630/15/11]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Power) and the THDC India Limited, for the year 2011-12.

[Placed in Library. See No. L.T. 4631/15/11]

- (v) Memorandum of Understanding between the Government of India (Ministry of Power) and the Power Grid Corporation of India Limited (PGCIL), for the year 2011-12.

[Placed in Library. See No. L.T. 4627/15/11]

**REPORT OF THE COMPTROLLER AND AUDITOR
GENERAL OF INDIA**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJEEV SHUKLA): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India: Union Government (Commercial): No.4 of 2011-12 - (Performance Audit of Procurement System in Bharat Electronics Limited (BEL)).

...(Interruptions)...
